

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HYDRIC FARM INPUTS LIMITED Date of Commencement of Liquidation: 02-09-2022; List of Stakeholders as on Date: 20-11-2022; Name of IP: SUMAN KUMAR VERMA; Process Number: 1; Last 5 digit of registration number: 13657

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | 7981682 | | | | | | NA |
| 2 | Liquidation costs incurred till date | | 418823 | | | | | | NA |
| 3 | Secured financial creditors | 7 | 1370647585 | 7 | | 0 | 12541 | 137063044 | Annexure 3 |
| 4 | Unsecured financial creditors | | | | | | | | NA |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | 2 | 259300 | 1 | | 0 | 222600 | 36700 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | | | | | | | | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 7 | 68410566 | 2 | | 0 | 58703591 | 9706975 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 16 | 1447717956 | 10 | 0 | 0 | 58938732 | 146806719 | |